

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI-MATI SUSHILA ROHATGI): (a) Yes, Sir.

(b) Rs. 159.44 crores.

(c) A Statement showing the State-wise figures of debt relief in repayment of Central loans, over the period of the Fifth Plan, is laid on the Table of the House.

Statement

Debt Relief to states over the period of the Fifth Plan.

States	(Rs. Crores)
1. Andhra Pradesh	191.82
2. Assam	154.31
3. Bihar	138.43
4. Gujarat	40.25
5. Haryana	28.80
6. Himachal Pradesh	34.05
7. Jammu & Kashmir	132.29
8. Karnataka	126.89
9. Kerala	111.91
10. Madhya Pradesh	87.65
11. Maharashtra	68.22
12. Manipur	20.85
13. M'ghalaya	8.43
14. Nagaland	5.11
15. Orissa	159.44
16. Punjab	14.92
17. Rajasthan	276.88
18. Tamilnadu	88.39
19. Tripura	11.60
20. Uttar Pradesh	154.17
21. West Bergal	136.25
TOTAL	1990.66

Closure of Tea Gardens in Tripura

1113. SHRI BIREN DUTTA: Will the Minister of COMMERCE be pleased to state:

(a) the number of tea gardens closed in Tripura;

(b) the number of workers thrown out of job; and

(c) whether any step has been taken by Government to run the tea gardens under Government control?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI VISHWANATH PRATAP SINGH):

(a) According to the information available with Tea Board, eight tea estates in Tripura are reported to be under closure.

(b) No information is available in this regard.

(c) Measures including take over of management to rehabilitate the gardens which can be revived back to normalcy have been settled by Government, and the proposals for introducing legislation to amend the Tea Act, 1953, to provide for taking over management of such gardens have been finalised.

Payment of Loan Arrears by Branches of Central Bank in Bihar

1114. SHRI BHOGENDRA JHA: Will the Minister of FINANCE be pleased to state:

(a) whether Government are aware that the Central Bank Branches at Sapoul under Saharsa District and other places of Bihar are causing widespread harrassment to small retail shopkeepers by getting court orders for attachment of property and other assets and forcing them to repay loan arrears at one time and not in instalments; and

(b) if so, the reasons for not taking back loans in instalments?

THE MINISTER OF STATE IN CHARGE OF THE DEPARTMENT OF REVENUE AND BANKING (SHRI PRANAB KUMAR MUKHERJEE): (a) and (b). Central Bank of India has reported that its Sapoul branch has instituted certificate proceedings against 15 borrowers who were given loans in 1972-73 to the tune of Rs 2,50,000 due to non-payment of bank's dues inspite of several reminders. The bank has not received any proposal for repayment in instalments, from any of these borrowers.

संकटग्रस्त कपड़ा मिलें

1115. डा० लक्ष्मीनारायण पांडेय :
श्री एस० एम० बनर्जी :

क्या बाणिज्य मंत्री यह बताने की कृपा करेगे कि :

(क) सरकार ने अब तक कितनी संकटग्रस्त मिलों को अपने हाथ में लिया है; और

(ख) उन्हें सुधारने पर कितनी राशि खर्च हुई है ?

बाणिज्य मंत्रालय में उपमंत्री (श्री विद्यवानाथ प्रताप सिंह) : (क) ऐसे 103 संकटग्रस्त वस्त्र उपक्रमों के अलावा, जिनका प्रबन्ध सरकार ने अपने हाथ में ले लिया है और जिनका राष्ट्रीयकरण भी किया जा चुका है, एक और वस्त्र उपक्रम का प्रबन्ध हाथ में ले लिया गया है।

(ख) दिसम्बर, 1975 तक राष्ट्रीय-कृत संकटग्रस्त वस्त्र उपक्रमों में लगभग 21 करोड़ रु० की लागत के प्राधुनिकीकरण कार्यक्रम क्रियान्वित किए जा चुके हैं।

Export of Prawns

1116. SHRI C. K. CHANDRAPAN: Will the Minister of COMMERCE be pleased to state:

(a) whether more than one-third of the prawn catch is exported;

(b) whether the traditional form of prawn culture in Kerala has now led to the discovery of enormous quantities of surf-riding which can be collected for rearing;

(c) if so, the steps Government have taken in this regard to meet the demand for prawn from abroad; and

(d) what is Government's target for 1976 with regard to prawn export?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI VISHWANATH PRATAP SINGH): (a) Yes, Sir.

(b) The traditional form of prawn culture in Kerala has not led to the discovery of enormous quantities of larvae. Large quantities of prawn larvae are, however, available near the surf-beaten shore line of Kerala Coast, which can be collected for rearing purposes.

(c) The Central Marine Fisheries Research Institute, Cochin has recently started an experimental prawn culture farm at Narrakkal near Cochin where prawn larvae from sea-shore waters are collected in large numbers, stocked and reared. Large scale prawn farming can be attempted elsewhere in due course depending on the experience of the Narrakkal farm.

(d) 49,100 tonnes.

Ex-Gratia Compensations for Enemy Properties

1117. SHRI SAMAR GUHA: Will the Minister of COMMERCE be pleased to state:

(a) ex-gratia, compensation sanctioned and given to claimants from West Pakistan and former East Pak-